Wildlife Sanctuary, established during 1955 and 1986 respectively. While no villages exist inside the National Park, there are six villages inside the Andheri Wildlife Sanctuary, with a human population of approximately 2000, apart from an equal number of cattle, which are under resettlement rehabilitation as informed by the State. Rehabilitation of 600 people from two villages have already been initiated, and an amount of Rs. 431.89 lakhs has been utilized against the release of Rs. 463 lakhs under the Centrally Sponsored Scheme of Project Tiger. Further, there are 56 villages within a radius of 5 kms from the boundary of the tiger reserve, with approximately 35,00X1 human and an equal number of cattle populations, for which there is no plan for resettlement, as informed by the State.

(c) Funding support under the Centrally Sponsored Scheme of Project Tiger has been provided for relocation/rehabilitation of three villages from the area. However, action for relocation/rehabilitation could not be initiated in one of the villages due to refusal *by* villagers to move to the new site selected with their consent. As reported by State Government of Maharashtra has constituted District level and Division level Committees under the Chairmanship of District Collector and Commissioner respectively to monitor the implementation of rehabilitation/relocation activities in the area.

Afforestation

3260. SHRI BHAGIRATHI MAJHI. Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) what is the amount spent by all the States on afforestation in last five years;
- (b) the area covered by afforestation in last five years by aft the States;
- (c) the cumulative annual growth rate achieved for the covered area in afforestation during the last five years:
- (d) the percentage increase of forest cover hi the country during last fine years, year-wise; and

- (e) whether the trend of expenditure, allocation for afforestation and growth rate achieved are sufficient to achieve the target of 33 percent forest cover area by 2030?
- THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) The Ministry of Environment and Forests does not monitor amount spent by States on all afforestation activities. However, under National Afforestation Programme Scheme, implemented by this Ministry, Rs. 1180.72 crores was released during last 5 years (2002-03 to 2006-07) to the Forest Development Agencies in the States.
- (b) and (c) The physical coverage of tree planting was monitored under item 16(A) and 16 (B) of the Twenty-Point Programme-1986. The details of area coverage and the growth rate of tree planting are given in the Statement (See below).
- (d) The Forest Survey of India is making assessment of forest cover of the country on a 2-year cycle. As per the State of Forest Reports (SFR) published by the Forest Survey of India, the extent of forest cover in the country is as follows:-

(Area in Km)

Year of SFR	Forest Cover (Km?)	Forest Cover as percent of geographical area	Change in percent forest cover
1997	633,397	19.27	-
1999	637,293	19.39	(+)0.12
2001	675,638	20.55	(+)1.16
2003	678,333	20.64	(+)0.09

(e) The trend of expenditure, the allocation and the growth rate of the tree planting so far are not adequate to increase the forest or tree cover to 33 percent of the geographical area by 2030. The Ministry of Environment and Forests has, therefore, mooted several initiatives including Multi-Stakeholder Partnership for Forestation on degraded lands, rationalization -of regulations and marketing-related reforms to boost investment for this purpose.

RAJYA SABHA

Statement

Progress of Tree Planting under The Twenty Point Programme-1986

Year	Achievement	Annual	Achievement	Annual
	Item 16(A)	Increase or	Item 16(B)	Increase or
	Tree	Decrease (In	Area Covered	Decrease (In
Plantation on		per cent)	(Under	percent)
	Private Lands		Plantation)-	
	(Seedlings in		Public &	
lakh)			Forest Lands	
			(Area in Ha.)	
2002-03	8200.77	-	725910.00	-
2003-04	7611.33	(-)7.19	844399.00	(+)16.32
2004-05	9076.10	(+)19.24	1126115.00	(+)33.36
2005-06	10265.33	(+)13.10	1485613.00	(+)31.92
2006-07	11989.18	-	1321950.00	-
(upto Dec.				
2006)				

Report of CPCB regarding pollution in Yamuna

†3261. DR. MURLI MANOHAR JOSHI: SHRI RAM JETHMALANI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government's attention has been drawn to the report given by Central Pollution Control Board regarding river Yamuna;
- (b) if so, whether it is a fact that 3,167 million litres of filthy effluent of Delhi falling into the river daily, plays a major role in polluting 22 kilometre long stream in the State of Delhi;
- (c) if so, the reaction of Government thereto and whether any timebound scheme has been formulated by Government for treatment of the said effluent; and

[†]Original notice of the question was received in Hindi.